

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00050/2016

Dated Tuesday the 6th day of August Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

G. Subhalakshmi
No. 23, 10th Cross Street
Tagore Nagar, Lawspet
Pondicherry – 605 008. ... Applicant

By Advocate M/s B. Balavijayan

Vs.

1. Union of India
Represented by its Chief Secretary
Government of Puducherry
Chief Secretariat, Pondicherry.

2. The Secretary
Department of Law
Government of Puducherry
Chief Secretariat, Pondicherry.

3. The Under Secretary
Department of Law
Government of Puducherry
Chief Secretariat, Pondicherry.

4.I.Prakash,
S/o. Iyyanar,
No. 718, 3rd Cross,
Amaithi Nagar,
Kurumampet,
Puducherry 605009. ... Respondents

By Advocate Mr. R. Syed Mustafa (R1-R3)

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant has been appointed as teaching faculty and she wishes to withdraw this OA. Accordingly, permission is sought to withdraw the OA. Necessary endorsement has been made to this effect in the OA records.

2. In view of the above, permission is granted to withdraw the OA. OA is dismissed as withdrawn.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

06.08.2019

SKSI